

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2014

Dated : 26th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sasan Power Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.14
Mr. G. Umapathy for R.3
Mr. Saurabh Mishra for R.1
Ms. Swapna Seshadri for R.13
Mr. Parinay Deep Shah for R.10
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

ORDER

Mr. M.G. Ramachandran, the learned counsel undertakes to file Vakalatnama today on behalf of Respondent no.14; Mr. Saurabh Mishra, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1; Mr. G. Umapathy, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No. 3; Ms. Swapna Seshadri, the learned counsel undertakes to file Vakalatnama on behalf

of Respondent No. 13, Mr. Parinay Deep Shah, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.10 within one week and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 18.06.2014 after serving copy on the other side.

Post the matter on **16.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js